

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1550
TO BE ANSWERED ON 04.03.2020**

DATABASE ON INFORMAL SECTOR WORKERS

1550. SHRI AKHILESH PRASAD SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that almost 90 per cent of country's workforce is employed in informal sector with no minimum wages or any kind of social security, if so, the details thereof; and**
- (b) whether Government is planning to create a database of all informal sector workers and provide them universal social security coverage, if so, the details thereof and by what time such a database is expected to come into being?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): There is no separate published data for unorganised sector as a whole. However, under the provisions of the Minimum Wages Act, 1948, both Central and State Governments are Appropriate Governments to fix, review and revise the minimum wages of the workers employed in the scheduled employment under their respective jurisdictions. The implementation of the Act is secured both at the Central and State level.

Contd..2/-

In order to provide social security benefits to the workers in the unorganized sector including workers in agriculture sector, the Government has enacted the Unorganized Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganized workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government. Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to the unorganized workers depending upon their eligibility. Government of India and State Governments pay the annual premium in equal share without any burden on the beneficiary. The health and maternity benefits are addressed through Ayushman Bharat scheme. For old age protection in the form of minimum assured monthly pension, Government of India has launched Pradhan Mantri Shram Yogi Maandhan (PM-SYM) in February,2019 as a voluntary and contributory pension scheme for providing monthly minimum assured monthly pension of Rs.3,000/- to the unorganized workers after attaining the age of 60 years.
